

NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 109

IA No. 124/JPR/2021

IA No. 141/JPR/2021

IA No. 142/JPR/2021

IA No. 144/JPR/2021

IA No. 145/JPR/2021

IA No. 146/JPR/2021

IA No. 148/JPR/2021

IA No. 163/JPR/2021

IA No. 263/JPR/2021

IA No. 335/JPR/2021

IA No. 403/JPR/2022

IA No. 35/JPR/2023

IA No. 74/JPR/2023

IA No. 129/JPR/2023

IA No. 208/JPR/2023

IA No. 297/JPR/2023

IA No. 298/JPR/2023

IA No. 299/JPR/2023

CP No. (IB)- 20/7/JPR/2020

Under Section 7 of IBC, 2016

In the matter of:

M/s Roshan Colonisers Pvt. Ltd.

.... Financial Creditor/Applicant

Versus

M/s Grateful Buildinfra Pvt. Ltd. & Anr. ...Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER

HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing:

For the Applicant

: Karan Gandhi, Adv. for RP

Jai Prakash Rawat, RP

Abhisar Bhanu, Adv.

Mannat Singh, Adv.

Rahul Kamwar, Adv.

Abhishek B. Sharma, Adv.

Jitendra Mitrucka, Adv.

Bhavya Golecha, Adv.

Sd/-

Sd/-

For the Respondent : Amol Vyas, Adv.

ORDER

IA No. 74/JPR/2023:

This application has been filed by the RP for withdrawal of IA No. 141/JPR/2021, IA No. 142/JPR/2021, IA No. 144/JPR/2021, IA No. 145/JPR/2021 & IA No. 148/JPR/2021. Mr. Amol Vyas, Adv. appearing for the Respondent in IA No. 142/JPR/2021, IA No. 144/JPR/2021, 145/JPR/2021 & IA No. 148/JPR/2021 submits that liberty to file fresh application should not be granted to the applicant because subject matters of IA have been finally decided by the Civil Courts. Submissions heard. Order is reserved.

IA No. 208/JPR/2023, IA No. 297/JPR/2023, IA No. 298/JPR/2023:

Learned Counsels are directed to complete their part of pleadings in these IAs. List the IAs on 10.10.2023.

IA No. 299/JPR/2023:

This application has been filed by Bir Singh. Mr. Abhisar Bhanu, Adv. appearing for the Applicant. RP is directed to file reply. Reply, if any, may be filed within two weeks with an advance copy to the opposite counsel. List the IA on 10.10.2023.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

September 14, 2023